

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8388/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 3rd October, 2023.

Sub:- **Restricted holiday, Casual leave alongwith station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 27th September, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **permission to avail restricted holiday on 28.09.2023 and casual leave on 29.09.2023, alongwith station leave permission, w.e.f 28.09.2023 to 02.10.2023.** A senior Judicial Officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/8389-8390/A, dated, 03-10-23

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

✓ 2. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)

[Signature]